

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2601**  
**TO BE ANSWERED ON 25<sup>th</sup> MARCH, 2022**

**BOOST TO EXPORT OF AGRICULTURAL PRODUCTS**

2601. SHRI IRANNA KADADI:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) details of sanitary and phytosanitary measures that agricultural products are being subjected to while being exported from India in the last two years, 2020-2021 and 2021-2022;
- (b) details of agricultural products being exported with the details of countries to whom such exports are being made to;
- (c) whether Government has made any progress for concretising regional agreements with countries that can be considered as major importers of India's agricultural products, if so, details thereof, if not, reasons therefor; and
- (d) whether there are any changes being anticipated in agricultural foreign trade policy to boost export of agricultural products?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

- (a) Sanitary and phytosanitary measures, to which the agricultural products meant for exports are subjected to, are country-specific, based on the SPS agreement of WTO, Codex guidelines or specific requirements of the importing countries. However, mandatory pre-shipment inspection and certification is required for the products notified under the Export (Quality Control and Inspection) Act, 1963. At present, the notified products, requiring mandatory certification, are Fish & Fishery products, Milk & Milk products, Egg & Egg products, Honey, Poultry meat products, Animal casings, Feed additives & Pre-mixtures, Basmati Rice, Fruit & Vegetable Products, Crushed bones, Ossein and Gelatine (CBOG) and Peanut & Peanut Products.
- (b) Details of agriculture products exported during 2020-21 are at Annexure-I. Country-wise details of such exports are at Annexure-II.
- (c) Till now, India has signed 12 Free Trade Agreements (FTAs) and 6 Preferential Trade Agreements (PTAs) with its trading partners for enhanced market access for Indian products, including agricultural products.
- (d) India has adopted a stable trade policy for export of agriculture products.

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<b>INDIA'S EXPORT OF AGRICULTURE PRODUCTS (2020-21)</b>			
Qty. in '000 units; Value in USD Million			
<b>COMMODITY</b>		<b>QTY</b>	<b>VAL</b>
ALCOHOLIC BEVERAGES	LTR	250,333.16	330.22
ANIMAL CASINGS	KGS	13,887.74	56.23
AYUSH AND HERBAL PRODUCTS	KGS	120,558.43	539.88
BUFFALO MEAT	TON	1,085.61	3,171.13
CASHEW	TON	70.11	420.43
CASHEW NUT SHELL LIQUID	KGS	3,735.92	2.66
CASTOR OIL	KGS	734,336.46	917.24
CEREAL PREPARATIONS	TON	403.99	636.97
COCOA PRODUCTS	KGS	25,776.77	149.78
COFFEE	KGS	245,209.80	719.66
COTTON RAW INCLD. WASTE	TON	1,213.98	1,897.21
DAIRY PRODUCTS	KGS	118,334.27	323.09
FLORICLTR PRODUCTS	KGS	15,695.02	77.84
FRESH FRUITS	TON	973.18	768.54
FRESH VEGETABLES	TON	2,339.68	723.97
FRUITS / VEGETABLE SEEDS	KGS	32,285.42	125.16
GROUNDNUT	TON	638.32	727.21
GUERGAM MEAL	TON	234.88	262.99
MARINE PRODUCTS	KGS	1,167,758.16	5,962.39
MILLED PRODUCTS	KGS	397,056.20	207.13
MISC PROCESSED ITEMS		-	866.04
MOLLASES	TON	1,317.68	178.75
NATURAL RUBBER	TON	11.34	16.67
NIGER SEEDS	KGS	19,591.23	21.58
OIL MEALS	TON	4,366.55	1,585.04
OTHER CEREALS	TON	3,075.66	705.38
OTHER MEAT	TON	0.89	2.47
OTHER OIL SEEDS	TON	84.57	61.24
POULTRY PRODUCTS		-	58.70
PROCESSED FRUITS AND JUICES	KGS	532,870.72	695.56
PROCESSED MEAT	TON	0.78	1.71
PROCESSED VEGETABLES	KGS	367,098.92	424.70
PULSES	TON	276.93	265.57
RICE -BASMOTI	TON	4,630.21	4,018.41
RICE(OTHER THAN BASMOTI)	TON	13,149.21	4,810.80
SESAME SEEDS	KGS	273,260.32	425.64
SHEEP/GOAT MEAT	TON	7.11	44.64
SHELLAC	KGS	7,876.26	87.83
SPICES	KGS	1,607,058.51	3,983.98
SUGAR	TON	7,517.92	2,789.91
TEA	KGS	212,687.66	756.26
TOBACCO MANUFACTURED		-	359.17
TOBACCO UNMANUFACTURED	KGS	178,296.61	517.54
VEGETABLE OILS	TON	302.22	604.12
WHEAT	TON	2,154.97	567.93
<b>TOTAL</b>			<b>41,869.37</b>

Source: DGCI&amp;S

<b>INDIA'S EXPORT OF AGRICULTURAL PRODUCTS (2020-21) - COUNTRY-WISE</b>		
<b>Sl. No.</b>	<b>COUNTRY</b>	<b>Value in USD Million</b>
1	U S A	4,913.29
2	CHINA P RP	3,734.19
3	BANGLADESH PR	2,850.81
4	U ARAB EMTS	1,948.65
5	VIETNAM SOC REP	1,629.62
6	SAUDI ARAB	1,607.46
7	INDONESIA	1,523.76
8	NEPAL	1,306.03
9	IRAN	1,175.55
10	MALAYSIA	1,171.02
11	HONG KONG	1,034.91
12	IRAQ	878.88
13	NETHERLAND	831.63
14	U K	801.40
15	JAPAN	671.53
16	THAILAND	645.63
17	GERMANY	575.90
18	CANADA	545.53
19	SRI LANKA DSR	525.84
20	EGYPT A RP	523.44
21	RUSSIA	522.97
22	BELGIUM	468.55
23	YEMEN REPubLC	468.11
24	BENIN	454.25
25	KOREA RP	422.29
26	KUWAIT	419.79
27	SUDAN	417.31
28	OMAN	404.17
29	QATAR	403.90
30	ITALY	391.13
31	FRANCE	387.99
32	SOMALIA	354.83
33	SINGAPORE	350.29
34	AUSTRALIA	342.60
35	SENEGAL	332.65
36	AFGHANISTAN	308.94
37	TOGO	301.99
38	PHILIPPINES	301.51
39	SPAIN	290.05
40	COTE D' IVOIRE	276.63
41	DJIBOUTI	247.99
42	GUINEA	238.13
43	TURKEY	231.19
44	SOUTH AFRICA	228.99
45	JORDAN	196.90
46	TAIWAN	181.62
47	MADAGASCAR	150.02
48	BHUTAN	149.98
49	ALGERIA	148.50
50	BAHARAIN IS	137.96
	OTHER COUNTRIES	3,443.05
	<b>Total</b>	<b>41,869.37</b>

Source: DGCIS

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